Public Sector OMCs, namely, Indian Oil Corporation Limited, Hindustan Petroleum Corporation Limited and Bharat Petroleum Corporation Limited have implemented daily revision of retail selling price of Petrol and Diesel in the entire country effective 16th June, 2017.

The International FOB prices of Petrol and Diesel *vis-a-vis* domestic retail selling prices at Delhi on 16th June, 2017 and 22nd December, 2017 are given below:—

Particulars	Unit	Petrol		Diesel	
		16.6.17	22.12.17	16.6.17	22.12.17
RSP at Delhi	₹/Ltr	65.48	69.50	54.49	58.91
Corresponding International	\$/bbl	60.09	72.75	58.27	73.24
product price					

(c) Clause 12A of Article 366 of the Constitution defines 'goods and services tax' (GST) as "any tax on supply of goods or services or both except taxes on the supply of alcoholic liquor for human consumption". Further Article 279 A (5) provides that Goods and Services Tax Council shall recommend the date on which goods and services tax shall be levied on petroleum crude, high speed diesel, motor spirit, natural gas and aviation turbine fuel. Thus while petroleum products are included under goods and services tax, the date on which GST shall be levied on such products shall be as per decision of the Goods and Services Tax Council.

Sale of majority stake of ONGC

1087. SHRI C.M. RAMESH:

DR. PRADEEP KUMAR BALMUCHU:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the Ministry is in the process of formulating a policy which paves the way for private players to pick up majority stake in Oil and Gas fields which ONGC is holding;
- (b) whether henceforth ONGC would be a minor stake holder in its own oil and gas fields and private players would have a major stake;
- (c) if so, what are the reasons behind this and how it helps ONGC and the country; and
- (d) why Government is acting in haste in taking away oil and gas fields from ONGC?

Unstarred Questions

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) Many of the discovered oil and gas fields of the ONGC and OIL could not be monetized for years due to various reasons such as isolated locations, small size, prohibitive development costs, technological constraints etc. Government bought out various policies for early monetization of discoveries made by National Oil Companies to enhance domestic production. Government had earlier allowed private participation in the Pre-NELP discovered fields round in 1992-1993. With a view to increase domestic production of oil and gas, Government in September, 2015 approved the Discovered Small Field Policy for monetization of 69 discovered small fields of ONGC and OIL, which had not been put into production. Directorate General of Hydrocarbons (DGH)/Government is studying and evaluating various options for enhancement of domestic production of oil and natural gas in consultation with various stakeholders including ONGC and OIL. The options include another round of Discovered Small Field bid, Technical Service Contract Model, and Farming-in Model.

Five rupees discount per LPG cylinder

1088. SHRI KAPIL SIBAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Government to promote cashless system has announced ₹ 5 discount per LPG cylinder, if so, the details thereof;
- (b) the State/UT-wise details of the LPG cylinders booked after this announcement was made, if not, the reasons therefor;
- (c) whether Government or the Oil Marketing Companies will bear this discount of ₹ 5 per cylinder, the details thereof; and
 - (d) the details of total expenditure incurred in this discount?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) Public Sector Oil Marketing Companies (OMCs) have reported that they are giving incentive of ₹ 5 per LPG cylinder to the LPG customers paying through digital mode on their websites from January 2017 and have incurred ₹ 1.26 crore towards incentive to customers till November 2017. State/UT-wise details of LPG consumers who availed cash discount for making digital payment from 01.01.2017 to 30.11.2017 are given in the Statement.